

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.64/(MAH)/2009  
CA No.





CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: Mr. Budhpal Singh Bhati  
V/s.  
M/s. TAGR Dredging and Marine Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	B. B. Parakh	Advocates	
	Dr. Deepthi Mishra	for petitioners	
2.	Ashish Kander	respondent	
	Gunish Kander	respondent	

COMMON ORDER

TCP No.60/397-398/CLB/MB/MAH/2009

TCP No.64/397-398/CLB/MB/MAH/2009

1. The Learned Counsel for Petitioner is present.
2. Because of the non-availability of the Learned Counsel Mr. Rishab Shah for Respondents, the matter cannot be proceeded.
3. It is hereby observed that the Learned Representative is expected to be present at 10.30 AM to represent the matter. Adjourned to 11.04.2017 for final hearing.

Sd/-

**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**

08.03.2017.